

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2748  
TO BE ANSWERED ON 4<sup>TH</sup> DECEMBER, 2019**

**CENTRAL EQUIPMENT IDENTITY REGISTER**

**2748. SHRIMATI APARAJITA SARANGI:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the list of departments which will have access to the Central Equipment Identity Register (CEIR);
- (b) whether private firms will have access to the CEIR and if so, the details thereof; and
- (c) whether the Government has informed and obtained consent of the mobile phone owners to share their data with other departments, if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND  
ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) Central Equipment Identity Register (CEIR) is a multi-stakeholder system where respective stakeholders including Department of Telecommunications, Telecom Service Providers, Police, Mobile phone manufacturers and mobile phone subscribers have a limited access as per defined roles and responsibilities. In this project, Mobile phone owners' data is not shared with other departments.

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